

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 119 Genl./XVII.3, dated, Chandigarh the 12th May, 2017.

In partial modification to this Court's Notification No.201 Genl./XVII.3 dated 16.12.2016, it is hereby notified for general information that 29.05.2017 (Monday) has been declared as holiday in all the Subordinate Courts in the State of Haryana on account of Martyrdom Day of Sri Guru Arjan Dev Ji instead of 16.06.2017 (Friday), which will now be a working day.

It is further notified that 23.11.2017 (Thursday) will be observed as holiday in all the Subordinate Courts in the State of Haryana on account of Martyrdom Day of Sri Guru Teg Bahadur Ji instead of 24.11.2017 (Friday), which will now be a working day.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

SD/-

Assistant Registrar (Genl.)
for Registrar General

Endst. No. 11915 Genl./XVII.3, dated 12th May, 2017.

Copy forwarded to the Controller, Printing & Stationery Department, Haryana, Chandigarh for publication of notification in the Haryana Government Gazette.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpana

Assistant Registrar (Genl.)
for Registrar General

Endst. No. 11916 Genl./XVII.3, dated 12th May, 2017.



Registered/
Speed Post

Copy forwarded to all the District and Sessions Judges in the State of Haryana for information and necessary action.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpana

Assistant Registrar (Genl.)
for Registrar General

Endst. No. 11917 Genl./XVII.3, dated 12th May, 2017.

Copy forwarded to the following for information :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary to Chandigarh Administration, Chandigarh.
7. The Secretary, Bar Association, Punjab & Haryana High Court, Chandigarh.
8. The Secretary, Bar Council, Punjab & Haryana High Court, Chandigarh.

Contd.....2.

9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.
11. The Accountant General (A&E), Punjab, Chandigarh.
12. The Accountant General (Audit), Punjab, Chandigarh.
13. The Accountant General (A&E), Haryana, Chandigarh.
14. The Accountant General (Audit), Haryana, Chandigarh.
15. The District and Sessions Judge, Chandigarh.
16. The Director Admin., Chandigarh Judicial Academy, Sector 43, Chandigarh.
17. The Legal Remembrancer & Secretary to Government of Punjab, Chandigarh.
18. The Member Secretary, Punjab State Legal Services Authority, Chandigarh.
19. The Official Liquidator attached to the High Court of Punjab & Haryana at Chandigarh, Corporate Bhawan, Sector 27, II Floor, Madhya Marg, Chandigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpa Thakur
Assistant Registrar (Genl.)
for Registrar General

Endst. No. 11918 Genl./XVII.3, dated 12th May, 2017.

Copy forwarded to the following for information :-

1. The Principal Secretary to Hon'ble the Chief Justice-cum-Registrar.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to all the Registrars/OSD's;
6. The Stenographer/Steno's to all the Joint Registrars/Deputy Registrars and Assistant Registrars;
7. All the Superintendent Gr.-I/Gr.-II/Branch In-charges/Section In-charges of Punjab and Haryana High Court, Chandigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpa Thakur
Assistant Registrar (Genl.)
for Registrar General

Endst. No. 11919 Genl./XVII.3, dated 12th May, 2017.

Copy forwarded to the :-

1. The Chief Editor, News, The Tribune, Chandigarh.
 2. The Chief Editor, News, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
 3. The Chief Editor, News, Punjab Kesri, Chandigarh.
 4. The Chief Editor, News, Daily Ajit, Jalandhar.
- with the request that the notification may be published in their newspapers for the information of general public.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpa Thakur
Assistant Registrar (Genl.)
for Registrar General


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KURUKSHETRA.

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Endst. No. _____ (H-1)/ Dated 12-05-2017

Seen. Copy forwarded to the following for information:-

1. All the Judicial Officers posted in Kurukshetra Sessions Division.
2. The Chairman, Permanent Lok Adalat (Public Utility Services), Kurukshetra.
3. The Deputy Commissioner, Kurukshetra.
4. The Superintendent of Police, Kurukshetra.
5. The District Attorney, Kurukshetra.
6. The Superintendent, District Jail, Kurukshetra.
7. The Civil Surgeon, Kurukshetra.
8. The President, District Bar Association, Kurukshetra.
9. The President, Bar Association, Pehowa.
10. The President, Bar Association, Shahabad.
11. System Officer/System Assistants, District Courts, Kurukshetra, with the direction to notify the same on the website of District Courts, Kurukshetra.


(Shalini Singh Nagpal)
District & Sessions Judge,
Kurukshetra. 12.05.2017